

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:705
ANSWERED ON:15.07.2014
TOURISM PROJECTS IN KERALA
Mullappally Shri Ramachandran

Will the Minister of TOURISM be pleased to state:

- (a) the details of tourism projects sanctioned for Kerala during each of the last three years and the current year;
- (b) the amount of Central Assistance provided for the sanctioned projects, project-wise; and
- (c) the details of proposals pending for approval?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SHRI SHRIPAD NAIK)

(a) to (c): The development and promotion of various tourism destinations & products is primarily the responsibility of the respective State Government/Union Territory (UT) Administration. The Ministry of Tourism, however, provides Central Financial Assistance (CFA) to various State Governments & Union Territory Administrations for tourism projects prioritised in consultation with them for each financial year, subject to availability of funds, inter- se-priority and adherence to scheme guidelines.

The details of tourism projects for which CFA has been sanctioned and released to the State Govt. of Kerala during the last three years and the current year are given in Annexure.

A proposal Development of Vagamon Thekkadi Mega Circuit in Idukki District has been reprioritized for grant of CFA during the Financial Year 2014-15. However, the same can not be processed for grant of CFA due to pendency of utilization certificates for the projects sanctioned up to the year 2012-13.